Declaration of Assets and Liabilities

50(Est.)

Year-2024-2025

I, Jogendra brasad son/daughter/wife late siyasharan yad	20
aged 59 Years, belonging to Bihan legislative Assembly service and	
presently working as Office Affendant given here in below the details of the	
assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:	

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
2210-				Shantidevi	Rangit Kr.	mandsh km.	~'
2372	(i)	Cash	8000/-	3000/-	1000/-	3000/-	
ing the	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	8000/- SBI-5000/-				_
	(iii)	Bonds, Debentures and shares in Companies	-	_	-		
		Other financial institutions,			_	1 (See)	_
	(iv)	NSS, Postal Savings, LIC Policies, etc					
e de la composición dela composición de la composición de la composición dela composición dela composición dela composición de la composición dela composición de la composición dela com							
	(v)	Motor Vehicles (details of make, etc.)			_	_	
	(vi)	Jewellery (give details of weight and value)	Crold-Zogm Silver-100gm	Crold-30gm Silver-30ggm	-	-	_
	(vii)	Other assets, such as values of claims / interests	-	-			

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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		3 bigha Cvill-gaud Dist-Walau	habar Jay -		_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_	-		1
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					1
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		_		
(v)	Other (such as interest in property)		,		-	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		-
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		. ~

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	(c) dues to departr with supply of elec			_	
	(d) dues to department with telephones	nents dealing			
	(e) dues to departn with governments (including aircraft helicopters)	ransport			
	(f) Other dues, if an	ıy		_	
(b)	(i) Income Tax includ [Also indicate the a year upto which Inc Return filed. Give a Permanent Accoun (PAN)]	ssessment come Tax also	BUDPP 2199B	-	
	(ii) Wealth Tax [Also i assessment year up wealth Tax return f	to which			
	(iii) Sales Tax [Only in proprietary busines			-	
No.	(iv) Property Tax			_	
	ler :- of Birth :- s/Group :-	061 C	(M/F)	DD/MM/YYYY)	
Cadre	÷	(Full Nan	LEGISLATIVE ASS ne e.g. B.A.S Bihar Adminis Bihar Secretariat Service etc.)		
Home	e District :-		landa		
I	hereby declare that the	above detai	ls are true to the best of my l	knowledge and belief.	
			Signature: Alace 5	12-113	
			Name of Employee:	udra provad	
Place: PATNA			Designation: Offive Affendand Department: Rihan Legislative Assemb		
Date: #18/02/25			Department: Lan Ce	gislative Hesenik	

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.